

were payable in cases of death. The family pension is paid so long as the beneficiary continues to be eligible therefor under the Scheme while the children's allowance normally ceases to be payable—

- (i) to a male on attaining the age of fifteen, and
 - (ii) to a female on attaining the age of sixteen or on her marriage, whichever is later.
- (d) and (e). No such case has been recently brought to the notice of the Government of India or the Manipur Administration.

Cement

1042. **Shri C. R. Iyyanni** : Will the Minister of Heavy Industries be pleased to state :

- (a) what is the quantity of cement applied for by the public in the Travancore-Cochin State from the time the Advisor took charge till the 1st November, 1956 ;
- (b) the quantity sanctioned during that period ;
- (c) the steps Government propose to take to meet the ordinary requirements of the people in the Kerala State ; and
- (d) whether Government propose to start any Cement Factories in the State to meet the shortage ?

The Minister of Heavy Industries (Shri M. M. Shah) : (a) and (b). The total demand for cement received from Travancore-Cochin during the period 1st April to 31st October, 1956, was for 109,540 tons, against which 55,170 tons were allotted.

- (c) Government have sanctioned a number of schemes in States of Madras, Andhra, Mysore, Pondicherry, etc. for increasing the production of cement. This along with such new schemes in other parts of the country will improve progressively the supply position in the country including Kerala State.
- (d) Government have not received any proposal from any party for starting a new cement factory in Kerala.

Sale of Handloom and Mill Cloth

1043. **Shri Dasaratha Deb** : Will the Minister of Commerce and Consumer Industries be pleased to state :

- (a) whether it is a fact that no licence for the sale of handloom and mill cloth, has been issued to the merchants of Sabroom town, particularly to merchants of Raniganj Bazar commonly known as Chhotaknail (Tripura) for the year 1956;

(b) if so, the reasons therefor ;

(c) the number of such licence holders in 1955 ;

(d) whether any representation has been made to the local authority as well as to the Government of India for obtaining licenses for sale of cloth in general and for obtaining special permission during the Durgapuja; and

(e) if so, the steps taken in the matter ?

The Minister of Trade (Shri Karmarkar) : (a) Yes, Sir.

(b) It is not considered advisable to issue such licences having regard to the geographical situation of the Bazar.

(c) Sixty licenses for handloom cloth combined with sixty seven licences for mill-made cloth were issued by the Tripura Government in 1955.

(d) and (e). Two representation, were made by the merchants of the Sabroom town and the Raniganj Bazar to the District Magistrate, Tripura. Three temporary permits were, therefore, issued by the State Government to merchants of the Sabroom town for meeting the Durga puja demand.

S.D.O.'s Office in Kamalpur

1045. **Shri Dasaratha Deb** : Will the Minister of Works, Housing and Supply be pleased to state :

(a) whether it is a fact that the office of S.D.O. Kamalpur of Tripura State is made of aluminium with the result that it is difficult for the staff to work in that office during the day time due to excessive heat; and

(b) if so, what steps Government propose to take to remove such condition ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh) :

(a) The office has aluminium roofs; it may be uncomfortable but the working conditions are not very difficult.

(b) Does not arise.

आकाशवाणी नागपुर

१०४६. श्रीमती विनीमाता : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि १९५५ और १९५६ में आकाशवाणी के नागपुर केन्द्र से छत्तीसगढ़ी भाषा के कितने कलाकारों के कार्यक्रमों को प्रसारित किया गया और उनके क्या विषय थे ?

सूचना और प्रसारण मंत्री डा० कोस-
कर) : कलाकारों की संख्या १९५५ में
१२ और १९५६ में (नवम्बर के अन्त तक)
२२ थी। यह कार्यक्रम संगीत-रूपक, नाटक,
वार्ता और चर्चा आदि के रूप में थे और
उनके विषय थे क्षेत्र की संस्कृति और साहित्य,
लोकगीत, नृत्य, लोक साहित्य, सामाजिक
शिक्षण, स्वास्थ्य तथा खेती।

डाक सुविधाएँ (मध्य प्रदेश)

१०४७. श्री रा० चं० शर्मा: क्या
संचार मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्य भारत के मुरैना मिण्ड
जिले के किन-किन स्थानों पर तार, टेलीफोन
और डाकघर ३१ मार्च, १९५६ तक नहीं
खोले जा सके यद्यपि उनके खोलने की
योजना थी; और

(ख) वर्ष १९५६-५७ में मुरैना-
मिण्ड जिले में इसके अतिरिक्त जो अन्य
कार्य किये जाने वाले थे या किये जाने वाले
हैं उनका विवरण क्या है?

संचार मंत्री (श्री राज बहादुर) :

(क)

| तारघर | टेलीफोन-घर | डाक-घर |
|------------|---|-------------|
| | (अधिक दूरी के सार्वजनिक टेलीफोन घर) | |
| १. विजयपुर | जोरा | मिरगपुर* |
| २. जोरा | सबलगढ़ | मुरलीकपुरा* |
| ३. सबलगढ़ | शिवपुर | |
| ४. शिवपुर | | |
| ५. लाहड़* | | |

(ख)

१. भदौली *
२. धमकन *
३. वन्चो *
४. तिला-
वड़ी
५. देवगढ़
६. गोटा

७. जवरोल
८. नेकपुरा
९. राठीर
कला
१०. अन्जार*
११. बरैड़ा
सापो
१२. सुन्दरपुरा
१३. साढ़ा
१४. किशुपारा

शिक्षितों की बरोजगारी (मध्यभारत)

१०४८. श्री रा० चं० शर्मा : क्या
अध मंत्री यह बताने की कृपा करेंगे कि मध्य
प्रदेश में विलीन होन वाले मध्य भारत राज्य
में पढ़े लिखे बेकार लोगों की संख्या ३१
अक्टूबर, १९५६ को क्या थी?

अध मंत्री (श्री खण्डू भाई बेसाई) :
भूतपूर्व मध्य भारत राज्य में, पढ़े लिखे
बेकारों की संख्या, ३० सितम्बर, १९५६ को
एम्प्लायमेंट एक्सचेंजों के रजिस्ट्रारों के अनु-
सार निम्न लिखित थी :—

| | |
|----------------|-------|
| मैट्रीकुलेट्स | १,१०७ |
| इन्टरमीडियेट्स | ३६३ |
| ग्रेजुएट्स | २७५ |
| कुल | १,७४५ |

उपरोक्त जानकारी १ जनवरी से आरम्भ
होने वाली हर तिमाही के अन्त में इकट्ठा
की जाती है, अतः ३१ अक्टूबर, १९५६ तक
की संख्या प्राप्त नहीं है।

Ambar Charkha Programme

1049. Shri T. B. Vittal Rao : Will
the Minister of Production be pleased
to lay on the Table of the House a state-
ment showing the progress of so far made
by the All India Khadi and Village Indus-
tries Board regarding the followin

*ये १९५६-५७ में खोले गये।